

sons registered under the various categories. It has further reported that, in the brochure, there was a provision that in case the allottees were not able to secure flats within 2½ years of the acceptance of the application for allotment, interest @ 7 per cent per annum will be payable for the period beyond 2½ years till the flat was offered for possession.

(b) The DDA has reported that the flats allocated in 1979 under the Scheme are likely to be completed during this year and that the flats allocated subsequently are expected to be completed within a period of 2 to 2½ years of allocation. It has also reported that out of the total of 4393 persons registered under the Second Self Financing Housing Registration Scheme 3438 persons have been allocated flats.

(c) and (d) The DDA has reported that the Special Organising Committee of the Asian Games had made a proposal to use the Self Financing Scheme flats in Sheikh Sarai for accommodating the technical delegates who would be coming in connection with the Games. No final decision on this proposal has been taken so far.

(e) The DDA has reported that since this is dependent upon the completion of the flats in a particular colony, it is not possible to indicate at this stage the expected date of release of flats for possession.

Plantation of Sandal-Wood Trees

*867. SHRI MOHAN LAL PATEL:
Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the States which are having sandal-wood trees;

(b) whether there is any scheme under Government's consideration to plant sandal-wood trees in various places of the country;

(c) if so, whether any step has been taken in this respect; and

(d) if so, the result achieved?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Sandal-wood trees occur naturally in the States of Karnataka, Tamil Nadu, Kerala, Andhra Pradesh, Maharashtra, Madhya Pradesh and Orissa.

Sandal-wood trees have been introduced in the States of Uttar Pradesh, Rajasthan, Gujarat, Manipur and Union Territories of Arunachal Pradesh and Goa.

(b) There is no scheme under consideration of the Central Government to plant Sandal-wood trees.

(c) and (d) Does not arise.

Request from Himachal Government for Milk Project on Anand Pattern

*869. SHRI CHIRANJI LAL SHARMA:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether Himachal Pradesh Government has requested Central Government for Rs. 2 crores grant for milk projects on the Anand Dairy pattern; and

(b) if so, action taken thereon?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). A Centrally Sponsored dairy project estimated to cost Rs. 210.10 lakhs was sanctioned for Himachal Pradesh in March, 1979 on the basis of 100 per cent funding—70 per cent taken by Government of India to cent loan and 30 per cent grant by the Government of India. Following a decision to implement such dairy projects on a 50 : 50 sharing basis between the Government of India and the concerned State Government, the Himachal Pradesh Government, decided not to implement the Centrally Sponsored dairy project. Besides, Operation Flood-II also covers the State of Himachal Pradesh and a dairy development project at an estimated cost of Rs. 330 lakhs has been formulated. Implementation of the project will be taken up only after all the formalities are completed.